

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1138

ANSWERED ON:08.02.2017

Construction of Toilets

Joshi Shri Pralhad Venkatesh;Mahto Dr. Banshilal;Simha Shri Prathap

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the names of cities declared Open Defecation Free (ODF) so far, State-wise and the details of monitoring mechanism to check ODF;
- (b) whether Swachh Bharat Mission (SBM) is lagging behind in accomplishing its goal of ODF and if so, the details thereof and the reasons therefor along with the steps taken/being taken in this regard;
- (c) the details of toilets constructed under SBM so far in various cities, city and year-wise;
- (d) the details of criteria for identification of cities for construction of toilets;
- (e) whether the Government has constructed less toilets than the fixed targets under the various earlier schemes;
- (f) if so, the reasons therefor and the number of toilets constructed during each of the last three years and the current year under the various earlier schemes, State-wise; and
- (g) the steps taken/being taken to spread awareness against ODF?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

(a): The number of cities declared Open Defecation Free (ODF) so far, State-wise are at Annexure-I. The Ministry of Urban Development (MoUD) has laid down a detailed protocol for cities to self-declare themselves as ODF, as well as processes to be followed for the self-declared cities to be certified as ODF. Once a city has communicated to MoUD the final resolution declaring the city to be ODF, a third party verification process ("Swachh Certification") is to be adopted, for the final ODF certification. Subsequently, recertification of ODF will happen at fixed intervals (every six months), so as to ensure that there is no slippage of the ODF status.

(b): No, Madam.

(c): The details of toilets constructed under SBM (U) so far State-wise are at Annexure-II.

(d): Cities where households are having no toilets, or having Pit latrines or insanitary latrines and where open defecation was prevalent was taken up as the target group for construction of toilets. All 4041 census towns are covered under the purview of SBM (Urban).

(e) & (f): The goal of Swachh Bharat Mission is to achieve Open defecation free status in all 4041 towns/cities. Based on that the States/UTs have assessed the actual requirement of toilets and against the original target of 1.04 crore toilets, the revised targets decided by the State is 66.42 lakh IHHLs. The details of toilets constructed under SBM so far State-wise are at Annexure-II

(g): Since August 2016, the MOUD has been running a multi-media campaign titled "Asli Tarakki" (through DAVP) on TV, Radio and outdoors, to motivate urban citizens to construct toilets and use them, and to discourage the habit of open defecation. Moreover a substantial weightage of the sanitation component has been given while assessing the cities under Swachh Survekshan.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1138 FOR ANSWER ON 08.02.2017 REGARDING "CONSTRUCTION OF TOILETS"

Annexure-I

<pre>

No. of self-declared ODF cities No. of cities declared ODF through third-party certification

State No. of ULBs State No. of ULBs

Andhra Pradesh 110 Andhra Pradesh 110

Chandigarh 1 Chandigarh 1
 Chhattisgarh 13 Chhattisgarh 6
 Goa 2 Gujarat 170
 Gujarat 170 Haryana 9
 Haryana 9 Jammu & Kashmir 1
 Himachal Pradesh 14 Karnataka 3
 Jammu & Kashmir 1 Kerala 9
 Karnataka 4 Madhya Pradesh 36
 Kerala 9 Maharashtra 88
 Madhya Pradesh 69 Manipur 5
 Maharashtra 88 Mizoram 5
 Manipur 5 NCT of Delhi 1
 Mizoram 5 Rajasthan 1
 NCT of Delhi 1 Tamil Nadu 23
 Punjab 2 Telangana 12
 Rajasthan 1 Uttarakhand 1
 Tamil Nadu 30
 Telangana 12
 Uttarakhand 3
 West Bengal 10
 Jharkhand 5
 TOTAL 564 TOTAL 481

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1138 FOR ANSWER ON 08.02.2017
 REGARDING "CONSTRUCTION OF TOILETS"
 ANNEXURE-II

Individual Household Latrines (IHHL)

<pre>
 S. No. State Individual Household Toilets
 Application received, Nos. Under construction, Nos. Completed, Nos.
 1 Andhra Pradesh 355,619 0 349,925
 2 Andaman & Nicobar Islands 115 2,585 0
 3 Arunachal Pradesh 31,027 2,585 1,055
 4 Assam 234,270 367 727
 5 Bihar 260,170 153,793 44,728
 6 Chandigarh UT 24,071 2,061 22,009
 7 Chhattisgarh 330,450 48,091 216,425
 8 Daman & Diu 0 0 0
 9 Dadra & Nagar Haveli 0 0 0
 10 NCT of Delhi 11,128 12 10
 11 Goa 5,800 1,936 913
 12 Gujarat 602,072 5,671 566,999
 13 Haryana 100,719 32,145 18,902
 14 Himachal Pradesh 4,716 61 1,555
 15 Jammu & Kashmir 76,512 3,715 714
 16 Jharkhand 261,456 181,637 71,678
 17 Karnataka 308,802 140,849 117,481
 18 Kerala 72,134 5,826 63,495
 19 Madhya Pradesh 681,386 435,363 302,959
 20 Maharashtra 674,153 284,893 273,240
 21 Manipur 23,597 3,337 236
 22 Meghalaya 5,066 84 1
 23 Mizoram 4,800 2,351 2,349
 24 Nagaland 24,320 8,619 3,688
 25 Odisha 194,295 9,708 17,330
 26 Puducherry UT 8,790 6,569 2,135
 27 Punjab 126,685 69,537 26,854
 28 Rajasthan 329,989 179,206 60,943
 29 Sikkim 1,590 35 1,595
 30 Tamil Nadu 394,924 191,007 283,231
 31 Telangana 176,625 104,091 70,438
 32 Tripura 18 5 1
 33 Uttar Pradesh 2,128,012 156,249 268,791
 34 Uttarakhand 26,948 21,287 2,706
 35 West Bengal 127,317 488 125,556
 Total 7,607,576 2,054,163 2,918,669

Community and Public Toilets

<pre>

Sl. No. State/UT Total Community and Public toilets
(No. of seats)

Under construction, Nos. Completed, Nos.

1 Andhra Pradesh 4,859 10,653
2 Andaman & Nicobar Islands 69 0
3 Arunachal Pradesh 3,815 9
4 Assam 4,770 1,988
5 Bihar 660 480
6 Chandigarh UT 8,416 1,999
7 Chhattisgarh 9,298 3,868
8 Daman & Diu 0 0
9 Dadra & Nagar Haveli 0 0
10 NCT of Delhi 19,489 6,862
11 Goa 170 40
12 Gujarat 1,702 9,141
13 Haryana 2,689 1,146
14 Himachal Pradesh 19 30
15 Jammu & Kashmir 84 420
16 Jharkhand 1,520 345
17 Karnataka 7,400 3,214
18 Kerala 0 0
19 Madhya Pradesh 14,124 13,206
20 Maharashtra 4,719 3,107
21 Manipur 30 140
22 Meghalaya 178 15
23 Mizoram 65 53
24 Nagaland 226 70
25 Odisha 4,040 720
26 Puducherry UT 200 70
27 Punjab 4,387 231
28 Rajasthan 7,492 3,128
29 Sikkim 8 20
30 Tamil Nadu 15,686 43,991
31 Telangana 1,450 1,440
32 Tripura 0 0
33 Uttar Pradesh 6,598 3,788
34 Uttarakhand 1,267 330
35 West Bengal 155 161
Total 125,585 110,665

</pre>
